

[*Translation*]**Imposition of Cess on Petrol and Diesel**

2630. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to impose cess on petrol and diesel;

(b) if so, the time by which a decision is likely to be taken in this regard; and

(c) the estimated funds likely to become available for the construction of roads as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Presumably, the Hon'ble Member is referring to the Revised Resolution about augmentation of Central Road Fund adopted by Parliament on 13.05.88 by way of enhancing the cess of 5% of the basic price of petrol and diesel. Since decision about implementation of the above Resolution is yet to be taken, it is premature to indicate the time frame for making enhanced allocations on this account which would be of the order of Rs. 450 crores per annum.

[*English*]**Environmental Coaches**

2631. SHRI MAHENDRA BHATIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Ministry has received any proposal regarding introduction of environmental coaches free from air and noise pollution;

(b) if so, the details thereof; and

(c) the response of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. We have not received any proposal for introduction of environmental road coaches.

(b) and (c). Do not arise.

Construction of Bridge

2632. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: SHRI GURUDAS KAMAT:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the bridge over River Chenab, at Akhnoor was washed away in 1992;

(b) if so, the details thereof;

(c) whether this bridge is a strategic requirement of the Army;

(d) if so, efforts being made to construct a bridge at this place;

(e) the details thereof;

(f) whether construction of bridge is going on as per original time schedule;

(g) if not, the reasons therefor and remedial measures taken in this regard;

(h) whether Army has conveyed concern over the delay at the construction of the bridge; and